

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

MISCELLANEOUS APPLICATION NO. 170/00181/2020

AND

MISCELLANEOUS APPLICATION NO. 170/00182/2020

IN

ORIGINAL APPLICATION NO.170/01812/2018

DATED THIS THE 02ND DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

N.K. Mohan Ram,
S/o late N. Krishna Iyengar,
Aged about 69 years,
Retired Deputy Director (Programms),
Doordarshan Kendra,
Bengaluru R/o GF-8, 'Atria Villa'
Palace Guttahalli Main Road
Malleshwaram, Bengaluru 560 003

....Applicants

(By Party-in-Person - through video conference)

Vs.

1. Union of India,
By its Secretary,
Information and Broadcasting Ministry,
Government of India,
'A' Wing, Shastry Bhavan,
Dr. Rajendra Prasad Road,
New Delhi 110 001

2. Chief Executive Officer,
Prasar Bharati (Broadcasting Corporation of India),
PTI Buildings, Sansad Marg, New Delhi 110 001

3. The Director General,
Doordarshan, Mandi House,
Copernicus Marg, New Delhi 110 001

4. Govardhan Lal
S/o not known,
Aged about 71 years,
Retired Director (NFSG)
Residential Address not known
C/o S-III Section,
Directorate General of Doordarshan,
Mandi House, New Delhi 110 001

5. Shekhar Chaudhary
S/o not known,
Aged about 66 years,
Retired Director (NFSG)
Residential Address not known
C/o S-III Section,
Directorate General of Doordarshan,
Mandi House, New Delhi 110 001

6. The Director General
All India Radio,
Sansad Marg, New Delhi 110 001

.....Respondents

(By Shri M.V. Rao, Senior Panel Counsel - through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the respondents wishes to withdraw Miscellaneous Application No. 170/00181/2020 and Miscellaneous Application No. 170/00182/2020.

2. Accordingly, both the Miscellaneous Applications are dismissed as withdrawn.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

Annexures referred to by the applicant in MA No. 170/00473/2020

Annexure A1 Copy of the OM dated 18.09.2009
